

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 34654/2015

(Arising out of impugned final judgment and order dated 24/06/2015  
in FA No. 333/1988 passed by the High Court of Patna)

RAM PYARE SINGH

Petitioner(s)

VERSUS

MINA DEVI AND ORS.

Respondent(s)

(With Interim Relief and Office Report)

Date : 17/04/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR  
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s) Mr. Ravi Prakash, Adv.  
Ms. Nikita C., Adv.  
Mr. Chandra Prakash, AOR

UPON hearing the counsel the Court made the following

## O R D E R

Four weeks' time, as last opportunity, is granted to file  
counter affidavit.

Rejoinder, if any, be filed within two weeks thereafter.

List the matter after pleadings are complete.

(Meenakshi Kohli)  
Court Master (SH)(Sharda Kapoor)  
Court Master (NS)